NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 14.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties
No.				M/s. / Mr.
CP 45/15	IA 70/17	For filing	397/398	Harish Kumar
	in TP	amended	1	Amilineni Vs Mahajuicy Food
	75/16	petition		Processing Pvt. Ltd. & Another.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	K.VENKATRAMANÎ 086- 41280811	Respondents 122	7/22

ORDER

Proxy Counsel for Petitioner is present. Counsel for Respondent is present. I.A 181/17 is taken up today. Petitioner in the main petition has filed objections in I.A 181/17. Shri K.Venkataramani, Advocate filed fresh vakalath for R1 & R2 along with memo. List it on 17/01/2018.

Member (T)

Member (J)